GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5281 ANSWERED ON:10.12.2010 WAIVING OF DEBT OF PUNJAB Ajnala Dr. Rattan Singh;Ghubaya Shri Sher Singh

Will the Minister of FINANCE be pleased to state:

- (a) the total loan taken by the Government of Punjab from the Central Government;
- (b) whether the Government has waived off the debt of Rs. 35,000 crore of Punjab; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

- (a): The loans administered by Ministry of Finance outstanding against Government of Punjab as on 31st March, 2010 amount to Rs.3200.40 crore. The Thirteenth Finance Commission has assessed the amount of loans given to States for centrally sponsored schemes/central plan schemes through ministries other than Ministry of Finance, outstanding at the end of 2007-08 as Rs.104 crore.
- (b) & (c): As per available record, Government of India has written off Ioan and interest amounting to Rs. 9913.59 crore, against Special Term Loans pertaining to the period 1984-85 to 1993-94. Further, as recommended by Twelfth Finance Commission during its award period 2005-2010, the State was extended debt waiver of Rs.370.70 crore under the scheme of Debt Consolidation and Relief Facility.